21.05 hrs

Manipur Appropriation Bill,2025

माननीय अध्यक्ष : आइटम नम्बर 26.

THE MINISTER OF FINANCE; AND MINISTER OF CORPORATE AFFAIRS

(SHRIMATI NIRMALA SITHARAMAN): Sir, I rise to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Manipur for the services of the financial year 2024-25

माननीय अध्यक्ष: प्रश्न यह है:

?कि वित्तीय वर्ष 2024-25 की सेवाओं के लिए मणिपुर राज्य की संचित निधि में से कतिपय और राशियों के संदाय और विनियोग को प्राधिकृत करने वाले विधेयक को पुर:स्थापित करने की अनुमति प्रदान की जाए।?

प्रस्ताव स्वीकृत हुआ।

SHRIMATI NIRMALA SITHARAMAN: Sir, I introduce** the Bill.

माननीय अध्यक्ष: आइटम नम्बर 27, माननीय मंत्री जी।

SHRIMATI NIRMALA SITHARAMAN: Sir, I rise to move:

?That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Manipur for the services of the financial year 2024-25, be taken into consideration.?

माननीय अध्यक्ष : प्रश्न यह है:

?िक वित्तीय वर्ष 2024-25 की सेवाओं के लिए मणिपुर राज्य की संचित निधि में से कतिपय और राशियों के संदाय और विनियोग को प्राधिकृत करने वाले विधेयक पर विचार किया जाए । ?

प्रस्ताव स्वीकृत हुआ ।

माननीय अध्यक्ष: अब सभा विधेयक पर खंडवार विचार करेगी।

प्रश्न यह है:

?कि खंड 2 और 3 विधेयक का अंग बने ।?

प्रस्ताव स्वीकृत हुआ ।

खंड 2 और 3 विधेयक में जोड़ दिए गए।

अनुसूची को विधेयक में जोड़ दिया गया।

खंड 1, अधिनियमन सूत्र और विधेयक का पूरा नाम विधेयक में जोड़ दिया गया।

माननीय अध्यक्ष : माननीय मंत्री जी प्रस्ताव करें कि विधेयक को पारित किया जाए ।

SHRIMATI NIRMALA SITHARAMAN: Sir, I rise to move:

?That the Bill be passed.?

माननीय अध्यक्ष : प्रश्न यह है :

?कि विधेयक पारित किया जाए ।?

प्रस्ताव स्वीकृत हुआ ।

माननीय अध्यक्ष : सभा की कार्यवाही कल बुधवार, दिनांक 12 मार्च, 2025 को प्रात: 11 बजे तक के लिए स्थिगित की जाती है।

21.08 hrs

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, March 12, 2025/ Phalguna 21, 1946 (Saka).

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- # Member passed away on 25.09.2024. Committee recommended that the total period of absence of Late Shri SK Nurul Islam be condoned.
- * Introduced with the recommendation of the President.
- * Not recorded as ordered by the Chair.
- * Expunged as ordered by the Chair.
- * Not recorded as ordered by the Chair.
- * Not recorded as ordered by the Chair.
- *?..* English translation of this part of speech originally delivered in Marathi.
- * Expunged as ordered by the Chair.
- * Expunged as ordered by the Chair.
- * Not recorded
- * Not recorded as ordered by the chair.
- <u>*</u> English translation of the speech originally delivered in Marathi.
- * Not recorded as ordered by the Chair
- *?..* English translation of this part of speech originally delivered in Marathi.
- *?..* English translation of this part of speech originally delivered in Tamil.
- *?..* English translation of this part of speech originally delivered in Tamil.
- *?..* English translation of this part of speech originally delivered in Tamil.

- ** Expunged as ordered by the Chair.
- *?..* English translation of this part of speech originally delivered in Tamil.
- *?..* English translation of this part of speech originally delivered in Tamil.
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